

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**MA No.21/2017  
in  
OA No.1360/2014**

**New Delhi, this the 26<sup>th</sup> day of July, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)**

Smt. Birmo Devi  
Aged about 63 1/2 years  
W/o Late Shri Shiv Charan Ex CLTS Gp 'D'  
of pay who was superannuated w.e.f.30.4.2007  
on attaining age of 60 years while working last posted  
as such in Equine Breeding Stud (EBS) Babugarh Cantt.  
Under Dte General of RVS (RV-1) QMG's Branch  
of AHQ, Ministry of Defence R/o Ward No.6 Babugarh  
Town Area Post Babugarh Cantt. Distt. Hapur (UP). .... Applicant  
(By Advocate:Shri V.P.S.Tyagi)

**VERSUS**

1. The Union of India Through Secretary)  
Ministry of Defence  
South Block,  
New Delhi – 110 001.
  
2. The D(QS) Ministry of Defence  
Sena Bhawan  
New Delhi – 110 011.
  
3. The Director General of RVS (RV-1)  
QMG's Branch AHQ  
IHQ of MOD (Army)  
West Block-III, R.K.Puram  
New Delhi – 110 066. .... Respondents.  
(By Advocate:Shri M.K.Bhardwaj)

**ORDER (ORAL)**

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MA No.21/2017 filed for seeking condonation of delay is without specifying  
exact number of days of delay, hence, the same is not maintainable. Accordingly,  
the MA is dismissed. Consequently, the O.A. is also dismissed.

**(V. Ajay Kumar)  
Member (J)**

